

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 33**

**MA 3736/2019**

**In**

**CP 4017/2019**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **23.04.2024**

NAME OF THE PARTIES: **DIPAK SHANTILAL PAREKH V/s**  
**METACHEM PVT LTD**

Section 59,213,241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Ashish Pyasi, Ld. Counsel for the petitioner present. Vishesh Kalra a/w Shrey Shah i/b Vidhii Partners for Respondent No. 1. Mr. Akshay Petkar for Respondent Nos. 4.
2. Ld. Counsel for the Petitioner informs that the application filed by them is still pending before the Registry for scrutiny. The Registry is directed to expedite the numbering of the IA.
3. List this matter on 13.05.2024.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
**/NP/**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**